

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015

Dated: 16th March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Company of Orissa Ltd & Ors.Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. G. Umapathy
Ms. Anshu Malik
Ms. R. Mekhala for R-1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.2

Mr. G. Umapathy
Mr. R. Mekhala for R.4
Mr. Sitiesh Mukherjee
Mr. Gautam Chawla for RINFRA

ORDER

As agreed by the parties, list the matter for hearing on **19.04.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson